

C.P. No. 15/94
For orders from
week commencing
from 12/4/94
at Nagpur.

Yeli
27/11

Date: 15.4.94 C.P. 15/94

Mr. S.H. Iyer for the
applicant. Mr. H.G. Bhargade for
the respondents.

Mr. Iyer states that
the amount as directed vide
order dtd. 10.9.93 has been paid
to the applicant but he claims
interest for the belated
payment. Since the original
order does not provide interest
we do not ^{consider} that we should
direct it to be paid at
this stage.

15/4/94
order/Judgement despatched
to Applicant/Respondent (s)
on 28/6/94

C.P. dismissed!

N.R. Kolhatkar
(M.R. Kolhatkar)
M(A)

W.S. Deshpande
(M.S. Deshpande)
V.C.